Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 225 of 2006

Dated: March 24, 2008

Present: Hon'ble Mr. H.L. Bajaj, Technical Member

Hon'ble Mrs. Justice Manju Goel, Judicial Member

Uttranchal Power Corporation Ltd. -Appellant(s)

Versus

Uttranchal Electricity Regulatory Commission -Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandaran,

Mr. Anand K. Ganeshan and

Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Suresh Tripathy for UERC

ORDER

Mr. M.G. Ramachandran, the learned counsel for the appellant, wishes to withdraw the appeal.

The appeal is dismissed as withdrawn.

(Manju Goel) (H.L. Bajaj)
Judicial Member Technical Member